

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI.

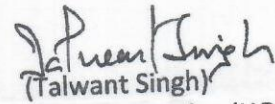
ORDER

Sub: Granting One Increment as per Shetty Commission's Recommendations.

Consequent upon the recommendations of *Grievances Redressal Committee* and *Administrative & Legal Affairs Committee* vide minutes dated 06.03.2019 & 13.03.2019 respectively, the benefit of 'one increment' as per recommendations of the *Shetty Commission (subject to final decision of GNCT Delhi on the issue)* is hereby granted to promoted *Junior Judicial Assistants* who have not been granted the said benefit, on submitting the following 'undertaking' to their respective Accounts Branch:

"I undertake to refund the amount received due to benefit granted pursuant to Shetty Commission recommendations, in case of refusal of GNCT of Delhi to grant stepping up"

Even after getting the aforesaid benefit, if any promoted JJA/s have any issue regarding difference in pay with their directly recruited junior (JJA), he/she will submit a representation/application with the concerned Accounts branch for stepping up of pay at par with his/her directly recruited junior by specifying the name.


(Talwant Singh)

District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

No. : S&P (JJAs)/Admn.-II(C)/GRC/2019/ 32470-507 Dated, Delhi the 04 APR 2019
Copy forwarded for information and necessary action to:

1. Id. District & Sessions Judge, North, North-West, West, South-West, South, South-East, New Delhi, East Shahdara, North-East and D&SJ-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts, Delhi/New Delhi.
2. The DDOs, Accounts Branches, Central, North, North-West, West, South-West, South, South-East, New Delhi, East, Shahdara, North-East & Rouse Avenue Courts, Delhi, New Delhi.
3. The concerned Pay & Accounts Office, Delhi/New Delhi (through concerned A/Cs Branches).
4. PS to the undersigned.
5. The Dealing Assistant, Personal File (JJAs), Administration Branch-II (C), THC, Delhi.
6. For uploading on LAYERS.
7. For uploading on Website through LAYERS (R&I Branch (C), THC, Delhi.).


District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi